GOVERNMENT OF INDIA

MINISTRY OF URBAN DEVELOPMENT

LOK SABHA

UNSTARRED QUESTION NO. 2947

TO BE ANSWERED ON DECEMBER 16, 2015

USER FEE FOR GARBAGE

No. 2947 SHRI SATAV RAJEEV:

DR. HEENA VIJAYKUMAR GAVIT:

SHRI DHANANJAY MAHADIK:

SHRI MOHITE PATIL VIJAYSINH SHANKARRAO:

SHRIMATI SUPRIYA SULE:

SHRI T. RADHAKRISHNAN:

DR. J. JAYAVARDHAN:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether residents in urban areas are required to pay user fee in addition to the solid waste management tax to municipal corporation to get their garbage collected from their doorsteps;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether his Ministry has requested to State Governments in this regard and if so, the response of the State Governments thereto; and
- (d) the other steps taken/being taken by the Government to provide efficient garbage collection system to residents?

Cont...

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT

(SHRI BABUL SUPRIYO)

(a) to (d): Urban sanitation is State/Urban Local Bodies (ULBs) subject. Therefore, State/ULBs may frame their own ways of generating funds for the operation and maintenance of solid waste management projects. The State/ULBs may generate funds by levying user charges or through taxes collected by the ULBs or by any other feasible means.

Government of India is implementing "Swachh Bharat Mission" (SBM) since 2nd October, 2014 with the target to make the country clean by 2nd October, 2019. Solid Waste Management including collection is one of the admissible components under SBM with Central support up to 20% of the project cost in the form of Viability Gap Funding (VGF)/Grant.

As per the SBM guidelines, Detail Project Reports (DPRs) should be aligned with Government of India's goals outlined in Ministry of Urban Development's (MoUD) manuals (including cost-recovery mechanisms) and Operations & Maintenance practices advisories released by the MoUD from time to time. Further, MoUD had shared the tariff structure for solid waste management projects notified by the Government of Rajasthan with the States/UTs for examination and adaptation as per their requirements.
